

more teachers particularly women teachers and opening more schools.

(iv) Measures for reducing wastage and stagnation including massive orientation of primary teachers towards the techniques of universalisation of primary education, relating education to community development, fostering community participation in primary education, making primary school curriculum more enriched and interesting for the non-attending children and similar other measures.

(v) Introduction of ungraded school system at this stage and massive adoption of non-formal methods of education, ensuring multiple entry and part-time education.

By the end of the Fifth Five-Year Plan 96 per cent and 46 per cent of the children of the age-group 6—11 and 11—14 respectively are expected to be covered. In addition it is proposed to provide facilities in non-formal education for children of the age-group 9—14. The present Government has under consideration preparation of a time-bound plan of action for universalisation of primary education.

Amenities to the Residents of Rajouri Gardens, Delhi

511. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what steps Government have taken to provide basic amenities to the occupants of the flats sold recently by the DDA under the Rajouri Gardens residential scheme in Delhi; and

(b) by when all basic amenities are likely to be provided there?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) D.D.A. has reported that the basic amenities to cater to

the daily needs of the allottees have already been provided.

(b) Question does not arise.

Functioning of the Indian Red Cross Society

512. SHRI GOVINDRAO RAM CHANDRA MHAISEKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

(a) whether Government have received any complaints alleging serious irregularities in the functioning of Indian Red Cross Society; and

(b) if so, what are the details in this regard—and what action Government have taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ. NARAIN): (a) Yes.

(b) Complaints alleging mismanagement of Society's activities, misuse of funds, irregular termination of service, unsatisfactory handling of relief supplies and the like. These are being looked into.

Acute Shortage of Ammonium Sulphate

513. SHRI GOVINDRAO RAM CHANDRA MHAISEKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that State Governments are facing difficulties in the distribution of ammonium sulphate on account of inadequate supply of the fertilizer to the States; and

(b) if so, what steps Government propose to take to improve the supply position of the fertilizer?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) Government are aware that due to historical and other reasons certain farmers still retain preference of Ammonium Sulphate (with 21 per cent N) over the comparati-

vely more recent product Urea (with 45 to 46 per cent N), even though the latter is cheaper per unit of nitrogen content, and is half as bulky and, therefore, cheaper to transport. Barring certain special crops or soil conditions, the economy and efficiency of Urea compares favourably with Ammonium sulphate as a source of nitrogen. Efforts are, therefore, being made to supply Ammonium Sulphate wherever it is agronomically recommended and to wean away the farmers from the use of Ammonium Sulphate and to educate them about the cost and efficiency of Urea for which there is no shortage in the country.

Non-availability of Loans to New Allottees of Surplus land

514. SHRI GOVINDRAO RAM-CHANDRA MHAISEKAR; Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that due to the reluctance of financial institutions in advancing loans, the new allottees of surplus land in various States have not been able to utilize development assistance rendered to them;

(b) if so, whether Government propose to permit the State Governments to divert a part of the development assistance for utilisation as crop assistance to help the allottees; and

(c) whether Government propose to continue crop assistance and development assistance to non-allottees of surplus land during the current year?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) Credit from co-operative institutions and commercial banks is available for agriculture. The Reserve Bank of India has issued instructions that 20 per cent of the short-term credit should be earmarked for small farmers. The new allottees of surplus land will benefit from this directive since they come under the category

of small farmers. In order that these cultivators in areas not covered by special schemes like the Drought Prone Areas Programme, Command Area Development Programme and Small and Marginal Farmers and Agricultural Labourers Development Agencies are not inconvenienced for want of wherewithals for cultivation, the Union Government makes available funds to State Governments for providing financial assistance to allottees of surplus land (i) for meeting their immediate requirements of seeds, manures, fertilizers, pesticides and implements as well as consumption needs, and (ii) for undertaking essential land development measures.

(c) Schemes of providing assistance to the small and marginal farmers who are non-allottees of surplus land would continue during the current year also.

Shifting of Government Employees from Gole Market Area, New Delhi

515. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Directorate of Estates, New Delhi has started shifting Government employees from their quarters in Gole Market to other areas in Delhi; if so, what are the reasons therefor;

(b) whether the question of taking up construction work in the area already vacated has to be reviewed in the light of Government's latest directive to reduce expenditure; and

(c) if so, whether Government propose to defer the shifting of Government employees till the review is completed?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The entire Gole Market area is to be redeveloped and the old quarters there, which have